

REVISED CIRCULAR

-

SUBJECT: THIRD-PARTY TRANSPARENCY AUDIT EXERCISE FOR THE YEAR 2025-26.

References: 1. DoPT OM No. 1/6/2011-IR dated 15.04.2013
2. DoPT OM No. 1/6/2011-IR dated 07.11.2019

In pursuance of the above-referred OMs, the process of carrying out the Third Party Audit for the year 2025–26 on the CIC's portal (<https://dsscic.nic.in/users/pn-login>), which commenced on 06.04.2026.

2. It has been observed that a large number of Public Authorities have not yet submitted their Third Party Audit reports within the stipulated timeline. Accordingly, in order to facilitate the remaining Public Authorities to complete the audit exercise, the last date for submission of the Third Party Audit reports has been revised. The revised timelines for the said audit exercise are as under:

- i. The last date for submitting self-appraisal by Public Authorities/ mapping with Training Institute on CIC's portal (<https://dsscic.nic.in/users/pn-login>): **15.07.2026**.
- ii. The last date to get the self-appraisal audited by third party (Training Institute) and submit the audited report on CIC's portal (<https://dsscic.nic.in/users/pn-login>): **30.07.2026**.
- iii. The last date for offering the advice/ recommendations by the Central Information Commission on the above audited reports: **10.08.2026**.

3. In view of the above all the PAs are again requested to complete the process of carrying out audit exercise as per the above timelines on CIC's portal. The Third-Party audit will be carried through digital mode on CIC's portal only and no physical report will be accepted by the Commission.

4. In case of need for any clarification, Shri Ankit Arora, Section Officer (Law) and Shri Deependra Yadav, Assistant Section Officer (Law) may be contacted on 011-26181928 and Shri Rajeev Kumar Sah, Sr. Software Support Engineer, CIC on 011-26107030.

(Sandeep Kumar)
Deputy Secretary(Law)

To,
1. All the Public Authorities
2. All Deputy Registrars of the Registries of the Commission